

CCA 26/02
in
OA 1532/01

11.9.03

HON. Mr. Justice R.R.K. Trivedi, VC
HON. Mr. D.R. Tiwari, AM.

List has been revised. None appeared for the applicant.

This contempt Application was filed on 07.2.02. The case was listed in the Court on 22.2.2002, 09.12.02 and 06.1.2003 but none appeared for the applicant. It appears that the applicant is not interested in pursuing this application. The application is accordingly dismissed for want of prosecution.

However, inquiry ^{under} order dated 06.1.2003 shall be completed and submitted for orders at an early date.

No order as to costs.

Hava
AM

R
VC

Brijeshy-